

HIGH COURT OF HIMACHAL PRADESH "REVENSWOOD" SHIMLA – 171 001

No. HHC/GAZ/14-308/2009-14832-

Dated: 26th July, 2013

Website: <http://hphighcourt.nic.in>

NOTICE

WHEREAS Hon'ble High Court has advertised 1 vacancy in the cadre of District Judges/Additional District Judges on the basis of merit by Limited Competitive Examination. Applications were invited from eligible Civil Judges (Senior Division) having minimum service of five years in the said cadre including the Presiding officers of erstwhile Fast Track Courts now working as Additional District and Sessions Judges on adhoc basis for promotion, the last date for receipt of applications was 30.6.2013 and the date of written examination has been mentioned as 31.8.2013.

WHEREAS in view of the infirmity noticed qua minimum and maximum age, the advertisement No. HHC/GAZ/14-48/74-IX- 14830 dated 30/31.5.2013 qua 2 vacancies by way of direct recruitment from general category has been annulled by the Hon'ble High Court and fresh process has been ordered to be initiated by notifying the age limit in the fresh Advertisement which is being notified separately. The syllabus etc of same being similar, therefore date written examination earlier scheduled for 31.8.2013 has been now postponed to 31.10.2013. All concerned to note.

Sd/-
Registrar General.